

resources and all the river valley projects to generate power in Orissa are located in the district, except one. New industries like the Alumina/Aluminium complex of the NALCO are being set up in the district besides HAL. The construction activities and normal traffic of the district to the State capital have generated considerable demand for movement. This has affected mobility and pace of progress. It is therefore necessary that the Railway administration should introduce a through train between Koraput and Bhubaneswar over the K.K. line or least to provide minimum direct rail travel facilities between Koraput and Bhubaneswar—the State capital.

It is an important and growing demand and the Railways should concede this very early.

(v) **Financial Assistance to Orissa for Implementing of Scheme to Tackle the Problem of Shifting Cultivation in Orissa**

SHRI HARIHAR SOREN (Keonjhar)* : Shifting cultivation is one of the major problems in Orissa. Out of 13 districts, 9 districts are predominantly affected by shifting cultivation covering 32.7 thousand sq. kms.

A Central scheme was introduced to tackle this problem, but subsequently discontinued after 1978 on the pretext of financial stringency. Therefore, it was transferred to the State sector. In 1982, the Centre realised the problems of the State and again wanted to revive the scheme in the Central sector. It has been decided by the Centre to provide 50 per cent grant to the State of Orissa for implementing the scheme.

Since there are several constraints in the State's resources, it is not possible on the part of the State Government to finance 50 per cent of funds for implementing the scheme. The implementation of the scheme will ex-

clusively benefit the tribal people of the State. As the Centre frequently refers to the problems of the tribals in the country, it will be fit and proper to sanction the full cost of the scheme.

In view of this I request the concerned Minister to consider this genuine request of the Government of Orissa and give full financial assistance to the State for implementing the scheme as it was being done earlier.

(vi) **Haryana Unit of National Fertilizers of India**

SHRI KRISHNA CHANDRA HALDER (Durgapur) : The Haryana unit of National Fertiliser Corporation in Panipat is very vital for the agricultural sector. More so for Haryana which has been producing surplus food-grains. It is unfortunate that as a result of persistent deterioration of industrial relations particularly in respect of reinstatement of nine contractor workers the industrial peace in this unit has been disturbed. It is imperative that the industrial relations in this unit are restored to normalcy.

I would request the Minister of Chemicals and Fertilizers to look into the matter and see that the fertiliser unit in Panipat in the public sector is freed from strained labour relations.

(vii) **Congratulations to Indian Cricket Team for Winning the World Prudential Cricket Cup**

SHRI N.K. SHEJWALKAR (Gwalior) : Congratulations to the Indian Cricket Team headed by Captain Kapil Dev for bringing unprecedented glory to India by winning the World Prudential Cricket Cup.

(viii) **Demamnd for Restoration of Madras-Bombay Janata Express**

DR. A. KALANIDHI (Madras Central) : The Madras-Bombay Janata Express was introduced years back, taking into consideration the heavy traffic that was moving between Madras

*The Original speech was delivered in Oriya.

[Dr. A. Kalanidhi]

and Bombay, since the other trains viz. Madras-Dadar Express and Madras-Bombay Mail could not adequately meet the traffic needs of travelling public from Madras and south of Madras. Also parcels for Kerala as well as Madras area have been moving by this train without any interruption. By the present arrangements of linking this train with the Bangalore-Bombay Udayan Express at Guntakal, the room for Madras has been considerably reduced.

It will not be out of place to mention that the South Indian population in Bombay is in the order of ten lakhs and was being catered mainly by the Janata Express. The load of the Madras composition has been reduced by about four bogies or in other words 275 to 300 seats. This is a sizable reduction in a train which serves the middle and lower income groups of people. While we are not against a direct train from Bangalore to Bombay, we request that this can be made as an additional service and not by depriving the existing facilities in this part of the country. Ever since the arrangements have been made, people of this part of the country are much agitated and representing to me for the restoration of Madras-Bombay Janata Express.

(ix) **Nationalisation of Swadeshi
Cotton Mills**

SHRI GEORGE FERNANDES (Muzaffarpur) : Several thousand textile workers of Kanpur observed a day's strike yesterday to register their protest against the Government's moves to return to Rajaran Jaipuria the Swadeshi Cotton Mills in Kanpur, Naini, Mau, Rae Bareilly, Pondicherry and Udaipur which had been taken over under the Industrial Development (Regulation) Act, by the Janata Government on April 13, 1978. The strike was also to demand the immediate nationalisation of these mills.

The mills employing about 14,000

workers were taken over because Jaipuria had resorted to blatant mismanagement and defalcation of monies due to the government and to the workers. The mills are now being managed by the National Textiles Corporation.

Making a statement on the take-over of these mills in the Lok Sabha, on April 14, 1978, the then Industry Minister had declared that the units will not be handed over back to the erstwhile management".

The Action Committee of Swadeshi Mills workers which organised yesterday's strike has served notice on the Government that the workers will resist with all means at their command any move by the government to return these mills to Jaipuria.

The extended period of taken over expires on July 30. The Government cannot be permitted to go back on the assurance it had given to the House. I demand that the government at once announce its intention to nationalise these mills and fulfil the assurance given to the House.

12.48 hrs.

**NATIONAL OILSEEDS AND VEGETABLE OILS DEVELOPMENT
BOARD BILL—CONTD.**

MR. DEPUTY SPEAKER : We will now take up further consideration of the following motion moved by Rao Birendra Singh on the 26th July, 1983, namely :—

"That the Bill to provide for the development under the control of the Union of the oilseeds industry and the vegetable oils industry and for matters connected therewith, be taken into consideration."

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : I have already moved the motion for consideration last night.